

advised by the University Grants Commission (UGC) to stop their operations, if any, beyond their territorial jurisdiction as off-campus/study centres/affiliation to colleges and centres operating through franchises which would be violative of the decision of the Supreme Court of India in the matter of Prof. Yash Pal Vs. State of Chhattisgarh and others.

(b) and (c) While the privately-funded State Universities are created by State legislatures under State Acts, institutions are declared by the Central Government as 'deemed to be universities' under Section 3 of the University Grants Commission Act, 1956 and can establish Off-Campus Centres all over India with prior approval of the Central Government. According to the University Grants Commission (UGC), the Commission has commenced reviewing the functioning of existing institutions 'deemed to be universities' via 'on the spot assessment' by its Expert Committees consisting of academic experts in relevant disciplines depending upon the courses being offered by the institutions 'deemed to be universities'.

#### Provisions for education in Eleventh Plan

†1096. SHRI LALIT KISHORE CHATURVEDI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the amount of provisions proposed in the Eleventh Five Year Plan for primary, secondary, higher education, adult education and informal education with the separate details thereof;

(b) the percentage of provisions more or less in comparison to last Plan;

(c) the separate details of the amount to be fixed for Central Universities, IITs, IIMs, IIITs, and World Class Universities from the proposed allocation for higher education; and

(d) the increase in expenditure due to pay enhancement in consequence of implementation of Sixth Pay Commission, the allocation that will remain for development and whether targets can be achieved from that?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) The amount allocated for elementary (primary and upper primary), secondary, higher and adult education during Tenth and Eleventh Five Year Plan is as under:

(Rs. in crore)

Sector	Tenth Plan Allocation	Eleventh Plan Allocation	Percentage increase in Eleventh Plan over Tenth Plan
1	2	3	4
Elementary Education	28750	125380	336.10%

†Original notice of the question was received in Hindi.

1	2	3	4
Secondary Education	4325	53550	1138.15%
Adult Education	1250	6000	380.00%
Higher (including Technical and others) Education	9500	84943	794.14%
Total	43825	269873	515.80%

(c) The details of amount allocated for new Central Universities, new IITs, new IIMs, new IIITs and new World Class Universities from the allocation of Rs. 84943 crore for Department of Higher Education are as follows :

Name of the Scheme	Amount proposed within the overall NDC approved allocation for Eleventh Plan (Rs. in crore)
New Central Universities	3000
New World Class Universities	4425
New Indian Institutes of Technology (IITs)	3153
New Indian Institutes of Management (IIMs)	1114
New Indian Institutes of Information Technology (IIITs)	600

(d) The additional liability arising out of implementation of 6th Pay Commission, will be mainly met from Non-Plan Budget and as such may not have any major impact on the Plan Budget.

#### **New Kendriya Vidyalayas in Rajasthan**

†1097. DR. PRABHA THAKUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any plan to set up new Kendriya Vidyalayas in Rajasthan during the current financial year; and

(b) if so, the locations thereof and the time schedule by which these schools would be started?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) There is no such proposal at present.

(b) Does not arise.

†Original notice of the question was received in Hindi.